

GOVERNMENT OF INDIA  
DEPARTMENT OF ATOMIC ENERGY  
**LOK SABHA**  
**STARRED QUESTION NO.274**  
TO BE ANSWERED ON 16.03.2016

**INSPECTION OF DIAGNOSTIC CENTRES**

\*274. SHRI CH. MALLA REDDY:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Atomic Energy Regulatory Board (AERB) has conducted inspection of all institutions or bodies which are using radioactive materials for diagnostic or research purpose during the last three years and the current year;
- (b) if so, the details thereof and the number of such diagnostic and research centres which are registered with the AERB, State-wise;
- (c) whether many diagnostic and research centres have been found flouting the AERB guidelines and norms rampantly and if so, the details of norms prescribed by AERB and follow-up action taken thereon; and
- (d) the steps taken by the Government to ensure that the diagnostic and research centres abide by the norms laid down by AERB?

**ANSWER**

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (Dr. JITENDRA SINGH):

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- (a) to (d) A statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION  
NO.274 BY SHRI CH. MALLA REDDY, FOR ANSWER ON 16.03.2016

(a) & (b) Yes, Sir. Inspection of the facilities using radioactive materials for diagnostic or research purposes is conducted by the Atomic Energy Regulatory Board (AERB) as per the frequency specified in AERB's regulatory document "Regulatory Inspection and Enforcement in Radiation Facilities" (AERB/SM/G-3). The diagnostic facilities are inspected once in three years and the research facilities are inspected on a sample basis.

The State-wise number of diagnostic and research facilities having registered with AERB are as under:-

S.No.	State	Diagnostic Facilities using Radioactive Materials	Research Facilities using Radioactive Materials
1	Andhra Pradesh	11	1
2	Arunachal Pradesh	0	0
3	Assam	1	2
4	Bihar	2	0
5	Chhattisgarh	2	0
6	Goa	1	1
7	Gujarat	10	5
8	Haryana	6	3
9	Himachal Pradesh	1	2
10	Jammu & Kashmir	2	1
11	Jharkhand	2	0
12	Karnataka	20	21
13	Kerala	15	7
14	Madhya Pradesh	7	2
15	Maharashtra	35	14
16	Manipur	0	0
17	Meghalaya	0	2
18	Mizoram	0	0
19	Nagaland	0	0
20	Odisha (Orissa)	3	2
21	Punjab	11	2
22	Rajasthan	5	0
23	Sikkim	0	0
24	Telangana	13	16
25	Tamil Nadu	22	14
26	Tripura	5	0
27	Uttar Pradesh	13	5
28	Uttarakhand	2	1
29	West Bengal	15	8

### Union Territories

S.No.	Name of the U T	Diagnostic Facilities using Radioactive Materials	Research Facilities using Radioactive Materials
1	Delhi	27	10
2	Puducherry (Pondicherry)	1	1
3	Andaman and Nicobar Islands	0	0
4	Chandigarh	2	2
5	Dadra and Nagar Haveli	0	0
6	Daman and Diu	0	0

(c) No Sir. The diagnostic and research centres using radioactive materials comply with AERB guidelines. AERB norms for the diagnostic facilities using radioactive materials (nuclear medicine facilities) are specified in the AERB Safety Code on Nuclear Medicine Facilities (AERB/RF-MED/SC-2-Rev-2) issued in 2010. For research facilities, the latest AERB norms are specified in the AERB Safety Guide on the Radioisotope Handling Facilities (AERB/RF-RS/SG-2) issued in 2015. The norms specified for these facilities include aspects such as layout, shielding requirements, availability of qualified personnel, responsibilities of the key stakeholders, etc.

(d) AERB has established a regulatory framework for diagnostic and research facilities using radioactive materials in order to ensure that these facilities comply with the safety norms by way of :-

- a) Licensing [now carried out on-line in the e-governance portal- e- Licensing of Radiation Applications (e-LORA)]
- b) Review of periodic safety status reports submitted by the facilities.
- c) Periodic Regulatory Inspections and enforcement as required.

In order to enhance the awareness of the safety norms among the stakeholders in these facilities, AERB conducts regular awareness programmes on aspects related to radiation safety and regulatory requirements. AERB has also been issuing notices periodically in the leading dailies specifying the requirement of obtaining license from AERB.

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